GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1538 ANSWERED ON 29/07/2025

HOUSES TO THE FAMILIES IN GUJARAT

1538. Shri JaswantsinhSumanbhaiBhabhor:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of families provided with the houses so far in Gujarat under the Pradhan MantriAwasYojana (Gramin);
- (b) the details of impact made by the said scheme on tribal dominated districts including Gujarat have been completed; and
- (c) whether the geo-tagging in respect of houses of all beneficiaries in Gujarat have been completed, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana - Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing for All" in rural areas. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved continuation of implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to 2 crore additional houses as per the existing unit assistance.

Under PMAY-G, a target of 9,02,354 houses has been allocated to the state of Gujarat, against which the state has given sanctions to 8,29,202 beneficiaries and 5,88,790 houses have been completed as on 24.07.2025.

(b): The benefit of the scheme is being provided to the most vulnerable eligible beneficiaries based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census (SECC) - 2011. Further, a minimum of 60% of the target allocated to each State/UT is earmarked for Scheduled Caste (SC)/Scheduled Tribes (ST) households subject to availability of eligible beneficiaries in the Permanent Wait List (PWL). The earmarking defines only the minimum limit that should be achieved and if the States/UTs so desire they may add to target under these categories to ensure saturation.

The Ministry allocates the targets to the State/UT as a whole and District-wise/Block-wise/Gram Panchayat wise targets are fixed by the State (including tribal dominated districts). The district wise details of targets allocated, houses sanctioned and houses completed in Gujarat (including the tribal dominated districts) is at Annexure.

(c): Release of installments to a beneficiary is dependent upon completion of a pre-determined stage of construction and uploading of geo-tagged, time and date stamped photograph of that stage on AwaasSoft through AwaasApp. Under the PMAY-G, it is mandatory to upload geo-tagged photographs with time and date at each stage of house construction, including geo-tagging of the 'existing site' and 'proposed site' before house sanction. The AwaasApp mobile application of the Ministry facilitates the same.

Annexurereferred to in reply to part (b) of the LokSabhaUnstarred Question No. 1538 to be answered on 29.07.2025 regarding "HOUSES TO THE FAMILIES IN GUJARAT"

District Wise details of target fixed by the state, houses sanctioned and houses completed in Gujarat as on 24.07.2025

| SI. No | District Name | Target fixed by the State | Houses Sanctioned | Houses Completed |
|-----------|-----------------|---------------------------|----------------------|---------------------|
| 1 | AHMADABAD | 11,904 | 10,959 | 9,224 |
| 2 | AMRELI | 4,683 | 4,216 | 3,493 |
| 3 | ANAND | 7,028 | 6,515 | 5,389 |
| 4 | ARVALLI* | 44,581 | 39,899 | 32,105 |
| 5 | BANAS KANTHA* | 34,679 | 31,405 | 28,063 |
| 6 | BHARUCH* | 12,855 | 12,296 | 8,908 |
| 7 | BHAVNAGAR | 9,172 | 8,591 | 6,430 |
| 8 | BOTAD | 4,919 | 4,345 | 3,739 |
| 9 | CHHOTAUDEPUR* | 57,248 | 55,506 | 44,769 |
| 10 | DANG* | 10,156 | 9,929 | 6,372 |
| 11 | DEVBHUMI DWARKA | 5,780 | 5,129 | 3,201 |
| 12 | DOHAD* | 1,17,502 | 1,14,350 | 1,09,111 |
| 13 | GANDHINAGAR | 7,536 | 6,892 | 5,193 |
| 14 | GIR SOMNATH | 5,965 | 5,498 | 4,074 |
| 15 | JAMNAGAR | 3,038 | 2,486 | 2,016 |
| 16 | JUNAGADH | 10,728 | 9,014 | 6,085 |
| 17 | КАСНСНН | 17,477 | 13,970 | 7,363 |
| 18 | KHEDA | 30,973 | 28,883 | 15,563 |
| 19 | MAHESANA | 16,881 | 14,696 | 8,656 |
| 20 | MAHISAGAR* | 49,055 | 46,332 | 27,296 |
| 21 | Morbi | 3,497 | 3,313 | 2,533 |
| 22 | NARMADA* | 30,224 | 29,473 | 19,064 |
| 23 | NAVSARI* | 21,511 | 20,222 | 17,021 |
| 24 | PANCH MAHALS* | 1,46,809 | 1,38,864 | 88,718 |
| 25 | PATAN | 22,735 | 18,463 | 16,552 |
| 26 | PORBANDAR | 1,329 | 1,126 | 960 |
| 27 | RAJKOT | 2,168 | 2,109 | 1,933 |
| 28 | SABAR KANTHA* | 35,979 | 32,256 | 23,225 |
| 29 | SURAT* | 37,704 | 36,089 | 27,001 |
| 30 | SURENDRANAGAR | 20,558 | 19,123 | 12,105 |
| 31 | TAPI* | 27,785 | 26,633 | 18,788 |
| 32 | VADODARA | 10,188 | 9,150 | 6,949 |
| 33 | VALSAD* | 20,780 | 20,142 | 16,891 |
| | Total | 8,43,427 | 7,87,874 | 5,88,790 |

^{*} Tribal dominated Districts of Gujarat.
